

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA**

**UNSTARRED QUESTION NO. 1202  
TO BE ANSWERED ON JULY 27, 2023**

**INCREASE IN NUMBER OF SLUMS IN THE COUNTRY**

**NO. 1202. SHRI NALIN KUMAR KATEEL:  
SHRIMATI SUMALATHA AMBAREESH:  
SHRI D.K. SURESH:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) whether the Government has taken note of increasing number of slums in the country and if so, the details thereof;**
- (b) whether the Government has conducted any study to ascertain the reasons for the mushrooming growth of slum cluster and if so, the details thereof;**
- (c) whether the Government proposes to take concrete measures for providing basic facilities to the persons living in slum clusters and if so, the details thereof; and**
- (d) whether the Government has allocated funds for the development and provisions of civic facilities to slum clusters in the country during the last three years and if so, the details thereof, year and city-wise?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI KAUSHAL KISHORE)**

- (a): As per Census of India 2011, a total of 6.54 crore people were living in slums across the country in 1.39 crore households constituting 17.4% of the total urban population and 5.4% of the total population of the country. Further, as per 69<sup>th</sup> Round Survey of National Sample Survey Organisation (NSSO) 2012, estimated number of slums in the country is 33,510 which includes 13,761 notified slums and 19,749 non-notified slums.**

**(b)to (d) 'Land' and 'Colonisation' are State subjects. Therefore, providing basic facilities to the persons living in slums in the country and reducing the growth of slums is the responsibility of the State/Union Territory (UT) Governments. No specific study has been carried out to ascertain the reasons for the mushrooming growth of slum clusters. There are various causes leading to formation of slums including rapid growth of urban population, gap between demand and supply of affordable housing coupled with insufficient urban planning and public transport facilities. Central Government supplements the efforts of States/UTs through its Missions, such as - Pradhan Mantri Awas Yojana - Urban (PMAY-U), Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Swachh Bharat Mission - Urban (SBM-U) etc.**

**Recently, AMRUT 2.0 and SBM 2.0 have been launched to make cities garbage free and water secure during the Mission period.**

**Year-wise and State-wise details of funds allocated under AMRUT, AMRUT 2.0, SBM-U and SBM 2.0 for the development and provisions of civil facilities in the country including slum clusters during last three years are at Annexure-I to III respectively. Year-wise and city-wise details of funds allocated under PMAY-U is available at link <https://pmay-urban.gov.in/LSUQ-No-1202-year-wise-and-city-wise-funds-released.pdf>**

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**Year-wise and State/UT-wise details of funds released for the development and provisions of civil facilities in the country including slum clusters during last three years under AMRUT**

(₹ in crore)

S. No.	Name of State/ UT	Committed CA	CA Released							
			FY 2020-21		FY 2021-22		FY 2022-23		Current FY 2023-24	
			Projects	Other	Projects	Other	Projects	Other	Projects	Other
1	Andaman and Nicobar Islands	10.82	-	0.01	4.32	-	-	-	-	-
2	Andhra Pradesh	1,056.62	-	9.31	-	-	76.37	-	-	-
3	Arunachal Pradesh	126.22	-	1.21	56.44	0.6	-	0.15	-	-
4	Assam	591.42	-	6.12	179.64	-	258.83	-	-	-
5	Bihar	1,164.80	685.93	-	-	-	-	-	-	-
6	Chandigarh	54.09	-	-	-	-	-	-	-	-
7	Chhattisgarh	1,009.74	415.55	17.52	-	3.89	-	-	-	-
8	Dadra & Nagar Haveli	10.82	-	-	4.16	-	-	-	-	-
	Daman & Diu	18.03	-	-	-	-	-	-	-	-
9	Delhi	802.31	-	-	206.2	-	-	-	155.53	-
10	Goa	104.58	-	0.24	-	-	-	-	-	-
11	Gujarat	2,069.96	-	-	73.61	0.8	-	-	-	13
12	Haryana	764.51	147.18	18.94	147.18	3.01	-	3.29	-	-
13	Himachal Pradesh	274.07	56.73	3.81	66.71	0.31	-	-	-	-
14	Jammu & Kashmir	500.62	-	0.4	95.64	1.94	0	-	-	-
15	Ladakh	79.19	-	-	-	-	-	0.35	-	-
16	Jharkhand	566.17	109.62	0.4	109.62	2.37	-	-	-	-
17	Karnataka	2,318.79	280.5	18.74	125.93	9.14	-	-	-	-
18	Kerala	1,161.20	399.25	-	119.62	6.26	-	0.8	-	-
19	Lakshadweep	3.61	0.41	-	0.41	-	-	-	-	-
20	Madhya Pradesh	2,592.86	-	28.08	100.76	10.54	-	-	-	-
21	Maharashtra	3,534.08	1,243.71	0.8	330	18.84	-	5.9	-	-
22	Manipur	162.28	66.06	0.3	-	0.15	-	-	-	-
23	Meghalaya	72.12	-	0.57	22.69	0.28	39.42	-	-	-
24	Mizoram	126.22	45.27	1.13	-	0.49	-	-	-	-
25	Nagaland	108.19	-	2.21	43.52	0.34	-	-	30.69	-
26	Odisha	796.97	-	13.08	-	1.32	-	-	-	-
27	Puducherry	64.91	9.19	1.99	9.19	0.27	19.66	0.46	-	-
28	Punjab	1,204.47	121.44	0.09	623.57	6.93	-	-	204.87	-
29	Rajasthan	1,541.95	586.54	16.73	-	-	-	1.75	-	-
30	Sikkim	36.06	-	0.32	18.55	-	-	0.15	-	-
31	Tamil Nadu	4,756.58	278.84	23.8	1,454.55	0.8	-	3.46	600	-
32	Telangana	832.6	350.7	9.95	-	0.8	-	-	-	-
33	Tripura	133.43	26.21	1.38	79.58	-	-	-	-	-
34	Uttar Pradesh	4,922.46	964.37	38.77	1,418.72	28.96	566.88	-	-	6.4
35	Uttarakhand	533.72	113.39	-	147.02	1.08	-	0.72	-	-
36	West Bengal	1,929.32	245.82	15.38	675.26	-	-	-	-	-
<b>Total</b>		<b>36,035.79</b>	<b>6,146.72</b>	<b>236.67</b>	<b>6,112.89</b>	<b>100.95</b>	<b>961.17</b>	<b>19.54</b>	<b>991.09</b>	<b>19.4</b>
<b>Note: 'Other' includes A&amp;OE funds, Reform Incentives, GIS based Master Plan, LAP/TPS and JnNURM.</b>										

**Year-wise and State/UT-wise details of funds released for the development and provisions of civil facilities in the country including slum clusters during last three years under AMRUT 2.0**

(₹ in crore)

S. No.	Name of State/UT	Committed CA (Projects)	Committed CA (A&OE)	CA Released					
				FY 2021-22		FY 2022-23		Current FY 2023-24	
				Projects	Other	Projects	Other	Projects	Other
1	Andaman and Nicobar Islands	36	1.16	-	-	-	-	-	-
2	Andhra Pradesh	2,948.00	95.81	-	15.6	213.1189	-	-	-
3	Arunachal Pradesh	226	7.35	-	2.9	-	-	-	-
4	Assam	775	25.2	-	10	56.65	-	-	-
5	Bihar	2,628.00	85.41	-	28.6	-	-	-	-
6	Chandigarh	170	5.52	-	-	33	0.3	-	-
7	Chhattisgarh	1,303.00	42.33	-	17.8	148.4	-	-	-
8	Dadra & Nagar Haveli and Daman & Diu	30	0.99	-	-	-	-	-	-
9	Delhi	2,885.00	93.73	-	0.9	211.40559	-	-	-
10	Goa	85	2.76	-	1.5	-	-	15.76	-
11	Gujarat	4,512.00	146.61	-	19.6	602.734	-	-	-
12	Haryana	1,496.00	48.61	-	11.2	-	-	-	-
13	Himachal Pradesh	256	8.32	-	7	-	-	26.99	-
14	Jammu and Kashmir	867	28.17	-	8.3	158.6	-	-	-
15	Jharkhand	1,183.00	38.43	98.23	5.7	6.2896	-	-	1.15
16	Karnataka	4,628.00	150.37	-	34.2	614.37	-	-	-
17	Kerala	1,374.00	44.65	-	10.2	148.74	-	-	-
18	Ladakh	128	4.17	-	-	11.7	-	-	-
19	Lakshadweep	2	0.07	-	-	-	-	-	-
20	Madhya Pradesh	4,065.00	132.07	130.08	44.5	153.77	-	-	-
21	Maharashtra	9,310.00	302.51	-	45.7	1,140.68	-	-	-
22	Manipur	170	5.52	-	2.8	0.6	-	16.45	-
23	Meghalaya	111	3.62	-	1.1	21.69	-	-	-
24	Mizoram	143	4.64	-	2.4	-	-	-	-
25	Nagaland	176	5.73	-	4.1	-	-	-	-
26	Odisha	1,373.00	44.61	127.47	12.3	101.9162	-	-	-
27	Puducherry	150	4.89	-	1	12.42	0.53	-	-
28	Punjab	1,836.00	59.67	-	18.3	254.69	-	-	-
29	Rajasthan	3,552.00	115.41	-	24.2	95.53	-	213.75	-
30	Sikkim	40	1.3	-	0.8	-	-	3.62	-
31	Tamil Nadu	4,942.00	160.56	-	69.4	398.13	-	-	-
32	Telangana	2,789.00	90.63	100	15.5	-	-	-	-
33	Tripura	157	5.09	-	2.1	18.42	-	-	-
34	Uttar Pradesh	8,161.00	265.19	-	80.9	521.41	-	-	-
35	Uttarakhand	585	19.02	-	10.8	42.08	-	-	-
36	West Bengal	3,658.00	118.88	-	18.8	495.65	-	-	-
<b>Total</b>		<b>66,750.00</b>	<b>2,169.00</b>	<b>455.78</b>	<b>528.2</b>	<b>5,461.98</b>	<b>0.83</b>	<b>276.57</b>	<b>1.15</b>

**State/UT-wise details of funds allocated for the development and provisions of civil facilities in the country including slum clusters during 2014-2021 under SBM-U and 2021-2026 under SBM-U 2.0**

(₹ in crore)

S. No.	Name of State/UT	Mission Allocation	
		SBM-U (2014-2021)	SBM-U 2.0 (2021-2026)
1	Andaman & Nicobar Islands	3.52	8.60
2	Andhra Pradesh	571.33	1,413.30
3	Arunachal Pradesh	36.28	129.00
4	Assam	244.30	503.50
5	Bihar	556.68	1,204.80
6	Chandigarh	28.02	45.20
7	Chhattisgarh	357.85	727.30
8	Dadra & Nagar Haveli	4.13	31.20
9	Daman & Diu	2.58	
10	Delhi	349.75	1,192.60
11	Goa	17.09	77.80
12	Gujarat	834.15	1,918.90
13	Haryana	287.08	645.70
14	Himachal Pradesh	43.95	156.70
15	Jammu & Kashmir	140.44	429.90
16	Ladakh	60.19	62.70
17	Jharkhand	258.71	519.00
18	Karnataka	820.96	2,245.30
19	Kerala	219.99	875.10
20	Madhya Pradesh	920.04	2,200.20
21	Maharashtra	1,677.80	3,758.50
22	Manipur	83.10	96.20
23	Meghalaya	24.12	67.30
24	Mizoram	49.02	82.50
25	Nagaland	53.49	90.00
26	Odisha	372.02	821.40
27	Puducherry	28.94	58.10
28	Punjab	364.02	1,054.20
29	Rajasthan	705.46	1,765.80
30	Sikkim	11.52	19.40
31	Tamil Nadu	1,200.50	3,296.70
32	Telangana	413.74	1,067.30
33	Tripura	100.37	85.30
34	Uttar Pradesh	1,740.98	4,073.80
35	Uttarakhand	112.00	343.40
36	West Bengal	911.34	1,449.30
<b>Total</b>		<b>13,605.46</b>	<b>32,516.00</b>